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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.65/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/215/2015
NAME OF THE COMPANY	Compulearn Tech India Private Limited
NAME OF THE PETITIONER(S)	Satish Sharma
NAME OF THE RESPONDENT(S)	Compulearn Tech India Private Limited
UNDER SECTION	433

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears today and even on the earlier occasions for the Petitioner. Case is dismissed.

Member (T)

Member (J)